## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 03 OF 2017 & IA NO. 03 OF 2017

Dated: 25<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Sundew Properties Ltd. ... Appellant(s)

Vs.

Telangana Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy

Ms. Vidyottma for R-1

Mr. Rakesh Kumar Sharma

Mr. Nishant for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt